

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/07/2019

O.A./260/543/2014

ASHOK KUMAR PATTANAYAK
-V/S-
D/O POST

ITEM NO:18

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No was present for the applicant on 26.04.19 also. It seems that the applicant is no longer interested to pursue his case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Registry is directed to send copy of this order to applicant by Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>